

**Modernisation of Mines in Bihar**

378. PROF. YADU NATH PANDEY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether many mica and iron-ore mines in Bihar need modernisation;

(b) if so, the effective steps taken in this regard and also to check accidents in mines during the year 1988, 1989 and 1990; and

(c) the details of the expenditure incurred under this head during these years?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI BASAVARAJ PATIL): (a) to (c). Information is being collected and will be laid on the Table of the House.

[English]

**Rivers Identified for Cleaning in Karnataka**

379. SHRI JANARDHANA POOJARY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of rivers in Karnataka which have been identified for the purpose of cleaning; and

(b) by when work in this regard is likely to be commenced?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b). A National River Action Plan for cleaning the major rivers of the country during Eighth Plan is under consideration of the Government. The rivers Krishna and Cauvery flowing through Karnataka will be covered in

this Action Plan if and when it is sanctioned.

[Translation]

**Loans to Technical Entrepreneurs**

380. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of FINANCE be pleased to state:

(a) whether an undertaking is taken from technical entrepreneurs at the time of sanctioning of loan by financial institutions that they would not publish any political literature;

(b) if so, the reasons therefor;

(c) whether there is demand against incorporation of such clauses in loan agreements; and

(d) if so, the reaction of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) to (d). Industrial Development Bank of India (IDBI) has reported that it does not follow the practice of obtaining undertakings from technical entrepreneurs, at the time of sanctioning loans to the effect that they would not publish any political literature. No demand against incorporation of such a clause in the loan agreement is reported to have been made to IDBI.

[English]

**Motor Insurance Claims**

381. SHRI RAM SAGAR (Saidpur): Will the Minister of FINANCE be pleased to state:

(a) whether the claims of motor insur-